

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10899/2005

(From the judgement and order dated 16/02/2005 in SCA No. 16599/2003 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

DEVISINGH MEENA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With office report)

(for Final Disposal)

Date: 04/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Pramod B. Agarwala, Adv.

Ms. Praveena Gautam, Adv.

Mr. Raman Mishara, Adv.

For Respondent(s)

Mr. R. Mohan, A.S.G.

Gr. Capt. K.S. Bhati, Adv.

Mr. B. Krishna Prasad, Adv.

Ms. Sweta, Adv.

Ms. Rekha, Adv.

Ms. Aishwarya Bhati, Adv.

UPON hearing counsel the Court made the following

O R D E R

List for final disposal on any non-miscellaneous day after ensui
ng
summer vacation.

(A.D. Sharma)

Court Master

(Phoolan Wati Arora)

Court Master